

F.No. 01(03)/Roster/CESTAT/2021
Customs, Excise & Service Tax Appellate Tribunal
West Block No. 2, R.K. Puram, New Delhi-110066

Dated: 01.03.2021

ORDER NO. 19 of 2021

Hon'ble President is pleased to partially modify the roster order no. 102 of 2020 for **CESTAT, Chandigarh** from **22.03.2021** to **26.03.2021** as follows:

PERIOD	CORAM	WORK(S) ASSIGNED
22.03.2021 to 26.03.2021	Sh. Ashok Jindal, Hon'ble Member (Judicial) and Sh. Sanjiv Srivastava, Hon'ble Member (Technical)	Customs, Excise and Service Tax Division Bench matters

Note:-

1. In the event of non sitting of a Bench, the adjourned dates of listed matters will be available on the website www.cestatnew.gov.in in the link "Daily orders".

By Order


(Bineesh Kumar K. S.)
Registrar

Copy to:-

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Association/O/o Chief Commissioner (AR)/ Notice Board/ Website/Guard File/Office Copy.


Deputy Registrar